

January, 1984. The Committee has submitted its report on 1.12.1986.

To meet the modern day requirement and also keeping in view consideration of Road safety and pollution control, comprehensive amendments to the Motor Vehicles Act is already under consideration. Proposals include liberalisation of permit system, allocation of multiplicity of permits for goods vehicles, elimination of cumbersome procedures, revision of all India tourist permit scheme, simplified system for compensation in accident cases etc.

To facilitate smooth movement of growing inter-state roads traffic on the recommendations of the Transport Development Council, quota system in national permits has, recently, been abolished.

Inland Water Transport Authority Act has already been enacted. The Inland Water Transport Authority, has been set up on 27.10.86, entrusted with the task of developing and maintaining National Waterways to promote inland waterways transport. Action has also been initiated for the implementation of Pilot Project on Allahabad-Patna stretch of the National Waterway No. 1.

Construction of Standia in Madhya Pradesh

4899. SHRI SATYANARAYAN PANWAR :

SHRI NANDLAL CHOUDHARY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State :

(a) the names of places for which the proposals for construction of standia/Sports Complexes during 1986-87 are under consideration and the estimated cost thereof in each case ;

(b) the amount sanctioned for construction of stadia in different cities of Madhya Pradesh during 1985-86 alongwith the names of such cities ; and

(c) the names of the cities of Ujjain Division where stadia are proposed to be constructed ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND WOMEN & CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The following proposals for construction of sports stadia etc. seeking financial assistance are under consideration of the Government as on the 30th November, 1986

S. No. Project	Estimated Cost (Rs. in Lakhs)
1. Sports Complex Mangaldai Town (Assam)	116.65
2. Open Air Stadium, Boghnera (Meghalaya)	20.00
3. Stadium at NSS College, Vyasasiri (Kerala)	9.00
4. Sports Stadium, Athirumtuzha (Kerala)	6.175
5. Sports Complex, Gomla (Bihar)	50.00
6. Sports Complex, Kolasib (Mizoram)	48.91
7. Sports Complex, Bamblum (Mizoram)	25.00
8. Swimming Pool, Vidyanagar (Gujarat)	14.40

1	2	3
9.	Swimming Pool, Peelamedu, Coimbatore (Tamil Nadu)	36.50
10.	Stadium at Rohtak (Haryana)	18.71
11.	Stadium at Narawana (Haryana)	27.23
12.	Stadium at Narnaul (Haryana)	8.97
13.	Stadium at Bawl (Haryana)	7.20
14.	Stadium at Drona (Haryana)	7.35
15.	Sports Complex, Sonapat (Hr).	11.46
16.	Stadium at Kurukshetra (Hr).	9.96
17.	Stadium at Kurukshetra (Hr).	15.70
18.	Indoor Stadium at Sholapur (Maharashtra)	19.56
19.	Stadium at Diamond Harbour (W.B)	19.51
20.	Stadium at Jadavpur (West Bengal)	31.23
21.	Stadium at Bholpur (West Bengal)	19.51
22.	Stadium at Barasat (West Bengal)	31.23
23.	Stadium at Howrah (—do—)	31.23
24.	Stadium at Neihati (—do—)	19.51
25.	Stadium at Suri (—do—)	31.23
26.	Stadium at Berhampur (—do—)	31.23
27.	Stadium at Hoogly Chandranagar (W.B)	19.51
28.	Stadium at Katwa (West Bengal)	19.51
29.	Stadium at Burdwan (West Bengal)	31.23
30.	Stadium at Coochbehar (West Bengal)	31.23
31.	Stadium at Contai (West Bengal)	19.51
32.	Stadium at Baloreghat (West Bengal)	31.23
33.	Stadium at Durgapur (West Bengal)	24.00
34.	Swimming at Uluberia Pool (West Bengal)	10.43
35.	Swimming Pool at Bankura (West Bengal)	115.00
36.	Stadium at Trichuli (Tamil Nadu)	1.35
37.	Indoor Stadium at Nakodar, Punjab	7.85
38.	Stadium at Barnala, Punjab	7.68
39.	Indoor Stadium at Phillaur, Punjab	8.67
40.	Stadium at Nalbari, Assam	4.02
41.	Stadium at Bhar Bhag (Assam)	4.17
42.	Sports Complex at Ranchi (Bihar)	3.80
43.	Stadium at Malapuram, Kerala	17.00
44.	Stadium at Vakkadu, Kerala.	2.00
45.	Stadium Kandirutty, Kerala	11.87
46.	Sports Complex at Yamuna Nagar (Hr).	09.049
47.	Sports Complex at Bhiwani (Hr).	32.7875
48.	Open Stadium at Mandhol (Himachal Pradesh),	11.92

1	2	3
49.	Indoor Stadium at Solan (H.P.)	23.84
50.	Stadium at Rohru (H.P.)	18.24

(b) The amount sanctioned for construction of stadia in different cities of Madhya Pradesh during 1985-86 is given below :

(i) Stadium at Siwani	Rs. 5,00,00/-
(ii) Stadium at Datia	Rs. 5,00,000/-
(iii) Swimming Pool at Gwalior	Rs. 2,50,000/-

(c) No proposals in prescribed form from Madhya Pradesh State Government regarding construction of sports stadia in the Ujjain Division of that State have been received in 1986-87.

Ruins of Ancient Civilisation in 24 Parganas District of West Bengal

4900. SHRI R.P. DAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of Government has been drawn to a news item appearing in the Statesman, Calcutta edition of 26 October, 1986 regarding the ruins of an ancient civilisation now under the paddy fields of Chandraketurgarh in Barasat sub-division in the district North 24 Parganas of West Bengal ;

(b) if so, the steps taken to undertake immediate excavation ;

(c) whether it is also reported that the archaeological objects found there are smuggled out and sold ; and

(d) if so, the steps to prevent these activities ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) Since the University of Calcutta has conducted excavations in this centrally protected site continuously from 1956-57 to 1966-67 and established the cultural sequence, the Archaeological Survey of India has no proposal for excavating this site further-

(c) No such report has been received so far by the Archeological Survey of India.

(d) Does not arise.

Aid to States for Improvement of Transport Facilities in the Hilly Regions

4901. PROF. P.J. KURIEN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Union Government propose to give special financial aid to States to improve transport facilities in the hilly regions of the country ;

(b) if so, details of the funds earmarked for the purpose ; and

(c) the State-wise allocation made so far ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c) A hill Area Development Programme (HADP) has been in operation since 1974-75. Under the programme, Special Central Assistance is provided to the identified hill areas with a view to supplement the State's own efforts in the development of these areas. The programme is operative in the States of U.P. (8 districts), Assam (2 districts), Tamil Nadu (Nilgiris) and West Bengal (three sub-divisions of Darjeeling) and 163 talukas in the Western